

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Monday THE 20th Day Of January 2025
COURT HALL NO. 3 SITTING AT KALABURAGI BENCH
at 02:30PM
BEFORE
THE HON'BLE JUSTICE R. NATARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU			
ORDERS			
1	CRL.P 10814/2024 REG: AWAITING OF POLICE REPORT WITH REGARD TO SERVICE OF NOTICE TO R2 (DATE)	(482(Cr.PC) / 528(BNSS),) PET: A PANDARINATH AMBAJI RAO NAJRE	<i>RES: THE STATE OF KARNATAKA AND OTHERS</i> HCGP FOR R1

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